(40)

श्री नर्जन सेवा

जपर साचव,

बिहार विधान सभा, पटना ।

20/2/25

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में। महोदय,

सभा सिचवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-246, दिनांक-20.01.2023 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

विश्वासभाजन,

(राजीव रंजन-II)

सहायक,

बिहार विधान सभा, पटना ।

Declaration of Assets and Liabilities

| Year 221-25 |
|---|
| I, RATEEY RANZAN-II, son/daughter/wife of LATE ARIUM PD, SENGY |
| aged |
| service and presently working as ASSISTANT |
| give herein below the details of the assets (immovable, movable, bank balance, etc.) of |
| myself, my spouse and dependants*: |

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|--|--|-----------------------------------|---------------------|---------------------|--------------------------|
| | | | KUMERT BOOMEN | Ayusy RAT | YASHRAZ SINGH | |
| (i) | Cash | 5,000} | 2,000} | 1,000 } | MIL | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 8,84,701.95 27,486.67 25,45.27 80,000/2 FD | 13,015.56 1,80,000]= FD | MIL | NIL | |
| (ili) | Bonds, Debentures and Shares in companies | Co. observe Partne, Shors- 20,000 Deb-36,000 2 (OPX) | 11,002 | NIL | אוע | |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | 1/PS-2,00,000 LIC 3) 50,000/2 27) / 325,000/2 | 1,50,000 2 | NIL | Lic 1,30,000/2 | |
| (v) | Motor Vehicles (details of make, etc.) | MOTERCYCLE HERO HOMED (2008) | NIL | HIL | N12 | |
| (vi) | Jewellery (give details of weight and value) | (abx) | (opx) Booch Sima Booch Jord | 103282rd | so go (alex) | |
| (vii) | Other assets, such as values of claims / interests | | | | | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

14, 2. 23

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

| also h | nave to be indicated] | 0.16 | Spouse | Dependant-1 | Dependant-2 | Dependant-3 |
|------------|---|--|----------------|-------------|-------------|-------------|
| Sr. No. | Description | Self | Name(S) | Name | Name | Etc. Name |
| (i) | - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | 4, Deem el-Chubi R. 15000 Cabri Anceste Asset | ų 01- ₹L | | | |
| (ii) | Location(s) Survey number(s) Extent (Total measurement) Current market value | Do Pereci | | | | |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | 20 | | | | |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Do | | | | |
| (v) | Others (such as interest in property) | Do | | | | <u> </u> |

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as |
|------------|--|---|-----------------------|
| (a) | (i) Loans from Banks | NIL | |
| <u> </u> | (ii) Loans from financial institutions | HIL | |
| | (iii) Government Dues:(a) dues to departments dealing with government accommodation | MIL | |
| | (b) dues to departments dealing with supply of water | NIT | |
| | (c) dues to departments dealing with supply of electricity | MIL | |

| | (d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any | N12 N12 | • |
|---------------------------------------|---|---|---|
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | 63, 489 (= (2022-23) PAN- AODPR 8402E | |
| | (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] | MIL | × |
| | (iii) Sales Tax [Only in case of proprietary business] | HIL | |
| e e e e e e e e e e e e e e e e e e e | (iv) Property Tax | MIL | |

| C. <u>Personal De</u> | <u>etail</u> | |
|--------------------------------|--------------|---|
| GPF/CPF/PRAN No. | :- | PTS BLA - 1261 |
| Gender | !- | M (M/F) |
| Date of Birth | :- | 20121974 (DD/MM/YYYY) |
| Class/Group | ;- | <u>₽</u> (A/B/C) |
| Cadre | ;- | B2HAR V1DHAM SABHA (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) |
| Home District | !- | SUGATESMAZ |
| I hereby d knowledge and be | | that the above details are true to the best of my |
| | | Signature Raiser Rowswy Name of Employee: RATREY RAHZAH-II |
| Place: PATMA | | Designation: |
| Date:\4:02.2 | <u>0.73</u> | Department: Diken Legislatus Assembly Searcional |

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.